

CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No.M.A.414/2003 (CPC.63/1996) (O.A.1003/1992)

Date of order: 14.11.2003

Present: Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

SAHU TIU

VS.

R.C. SHARMA, G.M., E. Rly. AND OTHERS

For the applicant : Mr. Samir Ghosh, counsel(M.A.)

For the respondents : None

ORDER

Per Justice B. Panigrahi, V.C.

This M.A. has been filed by the applicant No.13 of the CPC.No.63/1996 to delete her name from the Câuse title of the contempt application.

- 2. There has been no opposition from the official respondents/ alleged contemners.
- Accordingly, the name of applicant No.13 is hereby deleted from the cause title of the contempt application. Let the CPC be listed for orders on 12.12.2003: The M.A. is disposed of. No order as to costs.

SB sws MEMBER(A)

VICE-CHAIRMAN

s.m.